

HCC No. 2/2023	HIGH COURT OF KARNATAKA, BENGALURU-1 DATED: 24^h NOVEMBER 2023.
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CORRIGENDUM

The High Court of Karnataka, Bengaluru vide Tender Notification No. HCK/2023-24/IND0009 dated 17.10.2023 had called for tender towards procurement of IP Based CCTV Surveillance Systems to High Court of Karnataka, Bengaluru and Benches at Dharwad and Kalaburagi in phased manner.

The last date fixed for uploading tender on 25.11.2023 at 4.00 PM is hereby extended upto 01.12.2023 at 4.00 PM. For more details visit <https://kppp.karnataka.gov.in/#/portal/searchTender/live> website.

Sd/-

(N.G.DINESH)

**REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU**